

SECTION IV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

For – 02.11.2022
Ld. Registrar Court No. 2
Item No. 23

CIVIL APPEAL NOS. 332-333 OF 2020

BAGHER SINGH (D) THROUGH LRS.APPELLANTS

VERSUS

DARSHAN SINGH & ORS.RESPONDENTS

OFFICE REPORT

The matters above-mentioned were listed on 20.02.2020 before the Ld. Registrar Court, when the following Order was passed:-

“Ld. Counsel for the Appellant shall file spare copy for reference of High Court within a period of two weeks. List again on 23.03.2020.”

It is submitted that there are total 7 common respondents in these appeals. Respondent No. 5 in Civil Appeal No. 332/2020 (common Respondent No. 2 in Civil Appeal No. 333/2020) namely **Mr. Mohinderjit Singh** was represented through Mr. Balraj Dewan, Advocate. But, the counsel has expired. Subsequently, notice for alternative arrangement was issued to **Mr. Mohinderjit Singh** and the same has been delivered as per tracking report of Indian Post office website. Service of notice on **Mr. Mohinderjit Singh** is complete.

Service of notice on Proforma Respondent No. 7 in Civil Appeal No. 332/2020 and Proforma Respondent No. 4(Common Respondents in both matters) namely **Mr. Bachittar Singh** is dispensed with vide this Court's order dated 08.01.2020.

Fresh letter to High Court and notice of Lodgement of Petition of Appeal to the Respondents was issued on 07.06.2022.

It is submitted that certificate of service has been received stating therein that notice has been served upon **Mr. Angrez Singh**(common Respondent No. 3 in CA No. 332/2020 and Respondent No. 7 in CA No. 333/2020).

It is further submitted that notices in respect of **Sh. Darshan Singh** S/o Avtar Singh(Respondent No. 1 in C.A. No. 332/2020 and Respondent No. 5 in C.A No. 333/2020), **Sh. Baldev Singh** S/o Avtar Singh(Respondent No. 2 in C.A. No. 332/2020 and Respondent No. 6 in C.A No. 333/2020), **Smt. Nasib Kaur** W/o Banta Singh(Respondent No. 4 in C.A. No. 332/2020 and Respondent No. 1 in C.A No. 333/2020) & **Banta Singh** S/o Mukhtiar Singh(Respondent No. 6 in C.A. No. 332/2020

and Respondent No. 3 in C.A No. 333/2020) with the report of Process Server that the said persons have since **died**.

Statement of case has not been filed by the counsel for the appellant so far.

It is submitted that notice of service is complete on **Mr. Mohinderjit Singh** and **Mr. Angrez Singh**.

The matters above mentioned are listed before the Ld. Registrar with this Office Report.

Dated this the 01st day of November, 2022.

BRANCH OFFICER

Copy to :

1. Mr. Abhimanyu Tewari, Advocate

BRANCH OFFICER

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